GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION No. †1368

TO BE ANSWERED ON MONDAY, December 11, 2023/Agrahayana 20, 1945 (Saka)

SPECIAL STATUS TO STATES

†1368. SHRI GAJANAN KIRTIKAR SHRI KRUPAL BALAJI TUMANE

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has made any announcement for or have provided any special package to any State during the last five years;
- (b) if so, the details and the criteria thereof along with the funds released and spent on the basis of it;
- (c) whether the Government proposes to provide special package to any State for the development of its infrastructure;
- (d) if so, the details thereof;
- (e) whether ratio of multi-dimensional poor people is more among the population of Maharashtra;
- (f) if so, the report of NITI Aayog thereon;
- (g) the time when its assessment was made along with basis thereof; and
- (h) total funds released by the Finance Commission to various States in the country particularly Maharashtra to compensate the loss occurred due to heavy rain, cyclone and hailstorm during the last five years?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (d): No Sir. However, the Union Government came out with a 'Scheme for Special Assistance to States for Capital Expenditure' in October, 2020 considering the tough fiscal environment faced by the State Governments due to COVID-19 pandemic. It aimed to assist the States in boosting capital expenditure and enhances the productive capacity of the economy. Under the Scheme, the Central Government provided 50-year interest free loan to States. The Scheme was continued in 2021-22, 2022-23 and 2023-24 with enhanced allocation in view of the extremely positive response of the State Governments to the

Schemes and their request for continuing the Scheme. State-wise details of Special Assistance (loan) released under the Scheme to States for Capital Expenditure/Investment between financial years 2020-21 and 2023-24 is provided in Annexure.

(e) to (g): As per the information provided by NITI Aayog, the proportion of multidimensional poor people in Maharashtra declined to 7.81% in 2019-21 from 14.80% in 2015-16. NITI Aayog recently published a report, National Multidimensional Poverty Index: A Progress Review 2023, estimating multidimensional poverty at national, state and district levels. The estimates in NMPI are based on the National Family Health Surveys (NFHS), sourced by the International Institute for Population Sciences (IIPS) in coordination with the Ministry of Health and Family Welfare (MoH&FW). The baseline results are based on NFHS-4 conducted during 2015-16, and the next edition of results is based on NFHS-5 conducted during 2019-21. The report highlights that India's headcount ratio of multidimensionally poor has reduced from 24.85% in 2015-16 to 14.96% in 2019-21.

(h): The 15th Finance Commission in its report has recommended allocation of funds to the States for disaster management and mitigation based on risk exposure, capacity to spend, hazard and vulnerability (disaster risk index). These funds are released to the States based on the recommendation of the Nodal Ministry i.e. the Ministry of Home Affairs. As recommended by the Ministry of Home Affairs, the Ministry of Finance has released the Central share of State Disaster Response Fund (SDRF)/State Disaster Risk Management Fund (SDRMF) and Additional Central Assistance from National Disaster Response Fund (NDRF) to the State Governments including Maharashtra to undertake immediate relief measures for the people affected by natural calamities. The details of releases of last five financial years are provided as under:

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Sl. No.	State	SDRF/SDRMF					
		2018-19	2019-20	2020-21	2021-22	2022-23	
1	All State of which	9658.13	10937.63	22262.43	20271.80	19892.80	
2	Maharashtra	1287.50	1352.25	3222.00	2577.60	3593.60	

(Rs. in crore)

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Sl. No.	State	NDRF					
		2018-19	2019-20	2020-21	2021-22	2022-23	
1	All State of which	10000.00	18530.50	8257.11	7342.30	1524.85	
2	Maharashtra	2088.59	5189.40	420.12	1056.39	-	

ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. †1368 DUE FOR ANSWER ON 11th DECEMBER, 2023

Special Assistance (loan) released under the Scheme for Special Assistance to States for Capital Expenditure/Investment

		(Rs. in cro				
		2020-21 2021-22		2022-23	2023-24	
					Amount	
SI.		Amount	Amount	Amount	Released (As on	
No.	States	Released	Released	Released	06.12.2023)	
1	Andhra Pradesh*	688.00	501.79	6105.56	0.00	
2	Arunachal Pradesh	232.97	371.19	1564.10	992.49	
3	Assam	450.00	600.00	4300.14	2841.21	
4	Bihar	843.00	1246.50	8455.85	6135.54	
5	Chhattisgarh	286.00	423.00	2941.97	2019.78	
6	Goa	97.66	111.04	572.75	332.35	
7	Gujarat	285.00	432.00	4045.82	2336.62	
8	Haryana	91.00	135.00	1267.00	679.25	
9	Himachal Pradesh	533.00	800.00	650.80	644.36	
10	Jharkhand	277.00	246.00	2964.32	1693.19	
11	Karnataka	305.00	451.50	3399.35	2538.04	
12	Kerala*	81.50	238.50	1902.74	0.00	
13	Madhya Pradesh	1320.00	1512.36	7360.20	5325.60	
14	Maharashtra	514.00	771.73	6744.16	3457.61	
15	Manipur*	317.16	212.85	467.22	0.00	
16	Meghalaya	200.00	281.20	1049.02	555.43	
17	Mizoram	200.00	299.99	297.50	487.55	
18	Nagaland	200.00	300.00	504.16	462.30	
19	Odisha	471.50	517.12	75.00	3039.77	
20	Punjab*	296.50	223.50	798.22	0.00	
21	Rajasthan	1002.00	692.41	5595.64	3987.91	
22	Sikkim	200.00	300.00	551.36	271.66	
23	Tamil Nadu	0.00	505.50	4011.27	2643.65	
24	Telangana	358.00	214.14	2500.98	1140.84	
25	Tripura	300.00	118.54	349.79	258.77	
26	Uttar Pradesh	976.00	1483.00	7940.50	12458.43	
27	Uttarakhand	675.00	263.92	1124.01	785.78	
28	West Bengal	630.00	933.00	3655.92	5015.58	
	Total	11830.29	14185.78	81195.35	60103.69	

*: The State has not met the eligibility criteria prescribed under the Scheme for 2023-24.
